

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.06.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 111/2021	Punjab National Bank Vs Udayaraj Patwardhan & 12 others	Vinithra Srinivasan Varun Srinivasan	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT) (CH) (Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	
3.	Comp. App (AT) (CH) (Ins) No. 45/2021	Power Grid corporation of india ltd Vs ASTER P vt ltd & 3 others	M.S.Paul J Hudson Samuel	
4.	Comp App. (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry VS M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 Devayani - R2 Anil D Nair R3

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- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)